

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2004/857 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sujit Kumar Ghosh,
Member, MACT No.3,
Kamrup(M),
Guwahati, Assam.

Dated Guwahati the 7th February, 2025

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. MACT No.3/2025/59 dtd. 01.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your 4 (four) days casual leave on 01.02.2025, 04.02.2025, 05.02.2025 and 06.02.2025.**

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2004/858 - 860 /A, dated

7.2.2025

Copy to :

1. The Member, MACT No.1, Kamrup(M), Guwahati, Assam.
2. The Member, MACT No.2, Kamrup(M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

